

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**APPEAL NO. 78 OF 2015**  
**APPEAL NO. 42 of 2015 & IA NOs. 44, 306, 307 of 2015**

**Dated : 12<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**APPEAL NO. 78 OF 2015**

**Adani Power Rajasthan Ltd. ....Appellant(s)**  
**Versus**  
**Rajasthan Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur,  
Ms. Poonam Verma,  
Mr. Gaurav Dudeja and  
Mr. Malav Deliwala (Rep.)

Counsel for the Respondent(s) : Mr. Sanjay Jain, ASG  
Mr. Nitish Gupta  
Mr. Samir Malik  
  
Mr. Raj Kumar Mehta,  
Mr. Abhishek Upadhyay and  
Ms. Himanshi Andley for RERC

**APPEAL NO. 42 of 2015 & IA NOs. 44, 306, 307 of 2015**

**M/s. Jaipur Vidyut Vitran Nigam Ltd. & Ors. ....Appellant(s)**  
**Versus**  
**Adani Power Rajasthan Ltd. & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Jain, ASG  
Mr. Nitish Gupta  
Mr. Samir Malik

Counsel for the Respondent(s) : Mr. Amit Kapur, Ms. Poonam Verma  
Mr. Gaurav Dudeja and  
Mr. Malav Deliwala for R-1/APL  
  
Mr. Raj Kumar Mehta,

Mr. Abhishek Upadhyay and  
Ms. Himanshi Andley for RERC

**ORDER**

List these matters on **01.12.2015 at 11.00 a.m.**

**(I.J. Kapoor)**  
**Technical Member**

**(T. Munikrishnaiah)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

Ts/dk